

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

Original Application No.23/2020/EZ

Sri Sanjaya Kumar Behura ... Applicant

-Versus-

State of Odisha & others ... Respondents

**COMPLIANCE AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NOS.1 & 5 AS PER ORDER DTD.14.05.2020.**

I am Smt. Anu Garg, aged about 51 years, D/o-Sri Bijay Kumar Agarwal, at present working as Principal Secretary to Govt. of Odisha, Department of Water Resources, Rajiv Bhawan, Bhubaneswar, Dist:-Khurda, Odisha, do hereby solemnly affirm and state as follows:-

1. That, I am the Respondent No.5 in the aforesaid Original Application. I have thoroughly and carefully gone through the contents of the Original Application and the documents appended thereto and understood the same. I am well acquainted with the facts and circumstances of the case and competent to swear this affidavit for self and on behalf of the Respondent No.1 being duly authorized for the purpose.
2. That, the deponent respectfully submits that the Hon'ble Tribunal vide Order dtd.14.05.2020 has been pleased to direct/observe as follows:-

"14. In the meanwhile, we direct the Principal Secretary, Water Resources Department, Govt. of Odisha, Respondent No.5 and the Chief Conservator of Forest (Wildlife), Respondent No.6 to file a report on the

- (i) Whether a detailed study had been carried out in respect of the Nuahat Drinking Water Project.
- (ii) Whether there are other alternative sources for extracting water for the project.
- (iii) Whether the impact of the project upon the people of the district of Kendrapara and Bhadrak as well on the environment had been assessed and studied scientifically."

3. That, the deponent respectfully submits that after receipt

of above order of this Hon'ble Tribunal, the Panchayati Raj and Drinking Water Department of Govt. of Odisha, Lokseva Bhawan, Bhubaneswar, Dist:-Khorgha being the Nodal Department for execution of individual rural piped water supply project to 91 saline affected Gram Panchayat of Chandballi, Tihid, Basudevapur and Dhamnagar of Bhadrak District, Odisha this deponent had called for reports vide letter No.12754/WR, dt.10.07.2020 with next memo to the Engineer-In-Chief, Water Resources, Odisha. In response to the above, the Engineer-In-Chief, Rural Water Supply & Sanitation working under the Panchayati Raj Department Govt. of Odisha vide letter No.4784, dt.28.07.2020 has submitted required information as per observation of the Hon'ble National Green Tribunal, Eastern Zone. Thereafter, the Engineer-In-Chief, Water Resources has prepared required report with





some addition and submitted to this Department vide letter No.16359, dtd.28.07.2020. Basing on their above reports, a final Report has been prepared as desired by the Hon'ble National Green Tribunal, Eastern Zone, Kolkata and annexed herewith as **Annexure-R/5.**

4. That, this deponent has the highest regard to the orders of this Hon'ble Court and holds their lordship in highest esteem and is duty bound to comply with the orders of the Hon'ble Court. In the present case, all expeditious steps have taken by the deponent to complete the process and comply with the same.
5. That, the facts stated above are true to my knowledge and belief based on the available official records.

Identified by


Advocate


DEPONENT

Certified that cartridge papers are not available.

Place: Cuttack
Date:27.08.2020


ADDL. GOVT. ADVOCATE

DETAILED REPORT ON EXECUTION OF INDIVIDUAL RURAL PIPED WATER SUPPLY PROJECT TO 91 SALINE AFFECTED GRAM PANCHAYATS OF CHANDBALI, TIHIDI, BASUDEVPUR AND DHAMNAGAR OF BHADRAK DISTRICT, ODISHA; AS PER THE DIRECTION OF THE HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI ON 14.05.2020

Chandbali, Dhamnagar, Tihidi and Basudevpur Blocks of Bhadrak district are saline affected Blocks due to their close proximity to the Bay of Bengal. The inhabitants of these Blocks depend mainly on groundwater for their drinking and household activities, which they draw through dug wells and hand pumps. During Rabi crops as well as during scanty rainfall or drought-like situation, they normally used to draw groundwater for irrigation purposes, after installing mechanized deep tube wells and bore wells. The rampant drawal of groundwater over the years have resulted in substantial draw-down of the groundwater table causing massive saline ingression, in and around, the coastal GPs/villages, which deprive the people from getting drinking water throughout the year, except a limited period of four months from July to October, during rainy season.

In view of the above, the Government has earlier provided drinking water schemes comprising cluster of few adjoining villages or even in some cases one village, considering the location of the village and yield of groundwater of the bore well.

With passage of time, these schemes lost their functionality due to further draw-down of GWT (ground water table) and due to massive saline ingression during

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W.R. DEPTT.**

non-monsoon months. The saline ingression reaches the peak during the lean period, from March to June

The Government, with on-field investigation reports, realised that Groundwater Supply Scheme for drinking water in coastal Blocks or areas where the saline ingression is a serious cause of concern, will not serve any purpose and should not be relied upon, rather Mega Drinking Water Supply Schemes supplying surface water to a cluster of villages/cluster of Gram Panchayats/a number of Blocks including Urban Local Bodies may be the best alternative and may meet the necessity of drinking water supply to the people for their drinking as well as household activities.

In Drinking Water Supply Schemes involving surface water, the water is treated scientifically at Water Treatment Plants before sending to the households. With this background, the mega piped water supply project for supplying safe drinking water to a cluster of 91 saline affected Gram Panchayats of Chandbali, Dhamnagar, Tihidi and Basudevpur Blocks of Bhadrak district was envisaged after conducting the feasibility study.

The Chief Engineer III, O/o the Engineer-in-Chief, R.W.S. & S, Bhubaneswar vide letter No-2187 Dt-15.03.2018 has directed all the Executive Engineers of the RWS & S, under the Panchayati Raj & Drinking Water Department to consider inclusion of water demands of adjoining Urban Local Bodies, if any in their jurisdiction, in consultation with

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their counterparts in PHEO (Public Health Engineering Organization), while preparing the Detailed Project Reports (DPRs) for Rural Drinking Water Supply Schemes for supplying of treated water to rural households, in view of saving of cost expenditure towards double construction of Headworks, Raw Water Supply Mains and Water Treatment Plants. Copy of the letter of Chief Engineer III, O/o the Engineer-in-Chief, RWS&S, Bhubaneswar is annexed in the report and marked as **Annexure A**.

Considering all these aspects, the Panchayati Raj and Drinking Water Department, Government of Odisha has prepared the Detailed Project Report (DPR) of this Mega Drinking Water Scheme after carrying out the feasibility study of cluster of 91 GPs of 526 villages and 1329 habitations of Basudevpur, Chandbali, Tihidi and Dhamnagar Blocks along with population of Chandbali, Dhamnagar and Basudevpur N.A.Cs as per the population of 2011 census with base year as 2020 and the ultimate population as per the year 2050.

In the present case 4.93cumec water has been allocated for meeting the ultimate water demand for the year 2050, which includes 3.17cumec water against 91G.Ps of Chandbali, Basudevpur, Tihidi and Dhamnagar Blocks and Urban demand of 1.76 cumec of the adjoining ULBs such as Chandbali, Dhamnagar and Basudevpur N.A.Cs. Copy of the application in Form 'J' for allocation of water along with detailed calculation of

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quantity of water submitted by the Executive Engineer, RWS & S Division, Bhadrak are annexed in to this report and marked as **Annexure B**.

During the hearing on 14.5.2020, the Hon'ble NGT has sought the report on following lines as detailed below.

14.(i) Whether a detailed study had been carried out in respect of the Nuahat Drinking water project.

PR & DW Department had applied for allocation of water from River Baitarani near Akhuapada for its Mega Public Water Supply (PWS) to 91 saline affected GPs of Chandbali, Basudevpur Tihidi & Dhamnagar Blocks of Bhadrak district. The proposal was rejected by the 80th WAC meeting held on 13.07.2018 due to non-availability of adequate quantity of water at the "Irrigation Works". After detailed study the 82nd WAC in its meeting held on 28.09.20, suggested an alternative source of Kharashrota with intake location at Barunadiha.

Since water is a State subject and drinking water has the top priority in the State Water Policy, a perennial source i.e. River Kharashrota, a branch of River Brahmani was considered for the purpose. River Kharashrota receives water from Rengali Reservoir during non-monsoon period, apart from good flow during monsoon from the catchment of Brahmani basin. Hence, it is the most suitable source of water to suffice the demand of the subject Mega Project. Accordingly, DoWR has allocated 4.93 cumec

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of water vide letter No. 20412 dt. 12.09.2019. Copy of the Minutes of 80th, 81st, & 82nd WAC meetings and letter of compliance submitted by Engineer-in-Chief, R.W.S.& S, Jal 'O' Parimal Bhawan, Bhubaneswar are annexed to this report and marked as **Annexure-C (collectively.)**

14 (ii) Whether there are other alternative sources for extracting water for the project.

Alternative sources as described hereunder were also taken into consideration but it was revealed that these could not meet the demand of the Mega Project round the year.

Baitarani: Adequate quantum of water as required for the mega project is not available in the River Baitarani near Akhuapada for which Water Allocation Committee of DoWR had rejected the proposal in its 80th, 81st & 82nd meeting held on 13.07.2018, 07.09.2018 & 28.09.2018 respectively. Copy of the Minutes of 80th, 81st, and & 82nd WAC meetings and letter of compliance submitted by Engineer-in-Chief, R.W.S.& S, Jal 'O' Parimal Bhawan, Bhubaneswar have been annexed in reply to point 14(i).

Salandi: River Salandi is not able to suffice the demand of the project during lean season. Sustainable drinking water supply to 91 GPs is not possible from this source.

Kansbans & Mantei: These rivers do not carry adequate flow to cater to the need of the mega project and are affected by saline ingression. Therefore, drawal of water for the Project was not feasible.

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- 9 -

14(iii) Whether the impact of the project upon the people of the districts of Kendrapada & Bhadrak as well on the environment had been assessed & studied scientifically.

As ascertained by the Project Authorities, DPRs for the projects have been prepared for the two Mega PWS Projects for Aul and Rajkanika blocks of Kendrapara district with project cost of Rs.181.64 Crore & Rs.164.18 Crore respectively. As reported by Panchayati Raj & Drinking Water Department the tenders for aforesaid projects will be floated at the earliest.

The Mega Project will provide sustainable drinking water supply to the 91 GPs of Chandbali, Basudevpur Tihidi and Dhamnagar Blocks of Bhadrak district affected by saline ingression with a project cost of Rs.892 crore and an expenditure to the tune of Rs. 295.52 crore has been incurred in construction of Water Treatment Plant, Elevated Service Reservoirs and laying pipe lines.

A study on Environment and Social Impact Assessment (ESIA) has been conducted in respect of the mega drinking water project and the report has been duly vetted by IIT, Hyderabad. It is evident from the ESIA Report that there is no adverse impact due to implementation of this mega water supply project. Copy of the letter of compliance submitted by Engineer-in-Chief, R.W.S.&S, Jal 'O' Parimal Bhawan, Bhubaneswar has been annexed in reply to point 14(i).

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All Superintending Engineers, RWSS&S Circles, Odisha for information and necessary action

Chief Engineer-II, RWSS&S for information and necessary action

CC to: The E-I-C, RWSS&S for information please

15/3/18
MCA
MCA

Chief Engineer, III, RWSS&S

15/3/18

Yours faithfully

WTPs etc

DPRs for a number of Mega PWS schemes are being prepared by different RWSS Divisions to be taken up under OMBADG, DMF fund, Basudha etc. While preparing DPRs care should be taken to consider the water demand of rural as well as urban areas jointly so as to have a feasible water supply scheme and in case of surface sources, it is quite possible that there might be no need for different head works structure, water treatment plants etc for urban and rural water supply sector. In this context, you are requested to interact with your counterpart in PHED to assess joint water demand wherever required and the same should be reflected in the DPRs for design of head works and WTPs etc.

Sub: Water demand to be considered in preparation of DPRs for Mega PWS schemes
Ref: Letter No. 1755 dated 27.02.2018 of E-I-C, RWSS&S in your address.

The Executive Engineers
All RWSS&S Divisions

No. 2187 dated 15.03.2018
(OMBADG-CE/15/03/18)

By Fax/E-Mail/Speed Post
Jais O Parimala Bhowan,
Unit-V, Bhubaneswar-751001,
Odisha
Tel: 0674-2395734
Fax: 0674-2394946
E-mail: cerkwss@nic.in

GOVERNMENT OF ODISHA
OFFICE OF THE ENGINEER-IN-CHIEF,
RURAL WATER SUPPLY AND SANITATION,
BHUBANESWAR



- 11 -

By Special Messenger**OFFICE THE EXECUTIVE ENGINEER RWS&S DIVISION,
BHADRAK**

e-mail-rwssdivisionbhadrk@gmail.com

No 2144 / Date 6.6.19

18692

09/7/19

To

The Principal Secretary to Govt.
Department of Water Resources
Rajiv Bhawan, Bhubaneswar

Sub:

Fresh application for drawal of water from Government water source to be used for drinking water purposes for "Mega PWS to 91 saline affected GPs of Chandbali, Basudevpur, Tihidi & Dhamnagar Block and water supply to Urban local bodies such as Bhadrak Municipality, Basudevpur Municipality, Chandbali NAC and Dhamnagar NAC in Bhadrak District".

Ref:

1. This office letter No. 4515 dt. 26.06.2018
2. Letter No. 4913 dt. 01.06.2019 of EIC RWS&S Odisha, Bhubaneswar

Sir,

In inviting a reference to above cited subject, it is to inform that permission for drawal of water for the above project from River Baitarani near Akhuapada under Bhandaripokhari Block in Bhadrak District was applied in "J" Form vide this office letter under reference. In the mean while the proposal has been modified and suggested for alternate source like "Kharsuan" river in 80th Water Allocation Committee. The Engineer-in-chief RWS&S Odisha has instructed to apply afresh in "J" Form vide his letter under reference.

In view of above fresh application in Form "J" is submitted herewith for favour of kind information and necessary action.

| Sl.No | Name of MEGA PWS Scheme | Place of Project (Source) | Name of the River | Processing Fee in shape of Demand Draft |
|-------|--|---|-------------------|---|
| 1. | Mega Piped Water Supply Project to 91 saline affected GPs of Chandbali, Basudevpur, Tihidi & Dhamnagar Block and water supply to Urban local bodies such as Bhadrak Municipality, Basudevpur Municipality, Chandbali NAC and Dhamnagar NAC in Bhadrak District | At- Village -- Barunadia under Rajkanika Block / village Giribandha (Balitaraghat) under Aul Block in District Kendrapada | Kharasuan | Rs. 1000.00 |

- Encl: 1. Form -"J" along with Annexure-A &B - 1 set in duplicate
2. Demand Draft No. 750452 dt. 06.06.2019

Yours faithfully,

[Signature]
Executive Engineer RWS&S
Division, Bhadrak

06/06/19
6.6.19

C.C.

1. Collector & District Magistrate, Bhadrak / Project Director, DRDA, Bhadrak for favour of kind information and necessary action.
2. Director, Water Services & Member Secretary, WAC, Office of the Engineer-in-chief, Water Resources Odisha, Secha Sadan, Bhubaneswar for favour of kind information and necessary action.
3. Engineer-in-Chief RWS&S odisha. Bhubaneswar/ Superintending Engineer RWS&S

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Received.
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16.8.19

Principal Secy. to Govt.
Department of Water Resources

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- 12 -

FORM-J

[See rule 23-A (2) (a) and rule 26]

APPLICATION FOR DRAWING / LIFTING OF WATER FROM GOVERNMENT WATER SOURCE/ IRRIGATION WORKS TO BE USED FOR INDUSTRIAL/ COMMERCIAL/ OTHER PURPOSES

1 GENERAL

- (i) Name of the Applicant : Executive Engineer RWS&S Division, Bhadrak
- (ii) Purpose (Industrial/ Commercial/ Domestic / Other (Specify) : Drinking water for Mega Piped Water Supply Project to saline affected GP's of Chandbali, Basudevpur, Tihidi & Dhamnagar Block and water supply to Urban local bodies such as Bhadrak Municipality, Basudevpur Municipality, Chandbali NAC and Dhamnagar NAC in Bhadrak District

2 INDUSTRY

- (i) Type : NA
- (ii) Capacity :
Present : NA
Future Expansion Plan :
- (iii) Location :
[Attach coloured location map on toposheet identifying industry, colony (Six copies) :
- (iv) Whether MoU has been signed with Government (Copy of Report) :
- (v) Details regarding availability of land :

3 REQUISITION OF WATER

- (i) Quantity indented : 4.93 M³/Sec.
- (ii) Phase wise Requirement : Attached (Annexure-A)
(Attach a note justifying the competent Authority/ concerned Department of Government to be attached in support of the requirement of the quantum of water :
- (iii) Water Management Plan (Attach a copy) : N/A
- a) Whether any recycling is proposed :
- b) Waste water generated :
- c) Quantity of affluent :
- d) Method of disposal :
(Attach a note disposal of waste water and its effect on environment) :
- (iv) Phase wise data from which water is required :

4 SCHEME

- (i) Source : River "Kharasuan" at Barunadia under Rajkanika Block / village Giribandha (Balitaraghat) under Aul Block in District Kendrapada
- (ii) Layout of drawal mechanism : Raw water to be drawn through intake well by infiltration gallery/leading channel
- (iii) Attach a copy of proposal if any : NA
- (iv) Location map of the proposed industry : NA
- v) Note on status of clearance of proposed industry : NA
- vi) Recommendation of concerned Department to Government of odisha : NA
- vii) Water Management Plan : NA
- a) Note on calculation of quantity of water required : Attached (Annexure-A)
- b) Note on disposal of waste water generated and its effect on environment : Attached (Annexure-A)
- c) Scheme of drawal of water : Attached (Annexure-A)
- d) Lean period water management : Attached (Annexure-B)

I, the undersigned require water for the purpose noted above and agree to pay the required special water rate/ licence fee for it at the rate specified for the purpose. I understand that the water will be supplied at such times and in such quantities as the Executive Engineer may by order direct and that any sum due from me shall be recoverable as arrears of land revenue. I also know that no suit for compensation lies either against the state Government or its officer in connection with my application for supply of water and any order passed thereon.

The water so taken for use not be in any way detrimental to the interest of general public and their riparian rights and to the environment.

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is attested.*

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Annexure-A

1. **Calculation of quantity of water required for proposed Mega PWS Project.** Drinking water for Mega Piped Water Supply Project to saline affected GP's of Chandbali, Basudevpur, Tihidi & Dhamnagar Block and water supply to Urban local bodies such as Bhadrak Municipality, Basudevpur Municipality, Chandbali NAC and Dhamnagar NAC in Bhadrak District.

RURAL DEMAND :- (91 saline affected GPs of Chandbali, Basudevpur, Tihidi & Dhamnagar Block)

$$P_n = P_0 (1+R/100)^n \quad (R = 12.75)$$

$$2011 \text{ census Population} = 571209$$

$$2020 \text{ Projected Population} = 571209 \times 1.1275^{0.9} = 636356$$

$$2050 \text{ Projected Population} = 636356 \times 1.1275^{3.0} = 912115$$

Ultimate Demand – 2050

$$\text{Taking } 100 \text{ LPCD- } 912115 \times 100 = 91211500 \text{ Ltr/ Day}$$

$$= 3.17 \text{ M}^3 / \text{Sec}$$

$$= 3.17 \text{ M}^3 / \text{Sec}$$

URBAN DEMAND- (Bhadrak Municipality, Basudevpur Municipality, Chandbali NAC & Dhamnagar NAC)

Ultimate Demand 2050 (Bhadrak, Basudevpur, Chandbali and Dhamnagar ULB)
As per letter No. 3179 dt. 21.06.2018 of EE, PH. Division, Balasore

$$50.79 \text{ MLD} = 50790000 \text{ ltr/Day} = 1.76 \text{ m}^3 / \text{Sec}$$

$$= 1.76 \text{ m}^3 / \text{Sec}$$

Total:-

$$4.93 \text{ m}^3 / \text{Sec}$$

2. NOTE ON DISPOSAL OF WASTE WATER GENERATED AND ITS EFFECT ON ENVIRONMENT.

The waste water to be generated is only mud water. It will be disposed off to the barren land. Since there is no use of hazardous chemicals in treatment process, there will be no effect on environment.

Executive Engineer
RWS&S Division, Bhadrak

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is attested.

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- 14 -

Annexure-B

LEAN PERIOD WATER MANAGEMENT

The requirement of water 4.93 M³/sec is to be ensured during the lean period from the month of April to June.

Xerox copy is attached.

*Wm
5/9/20*

**DESK OFFICER
W.R. DEPTT.**

[Signature]
Executive Engineer
RWS&S Division, Bhadrak

*06/06/18
b.b.b*

Proceeding of the 80th Water Allocation Committee Meeting

The 80th Water Allocation Committee meeting was held in the conference hall of the E.I.C., WR, Secha sadan, Bhubaneswar at 4 P.M. on 13.07.2018 under the chairmanship of the Engineer-in-Chief, Water Resources.

The list of members/invitees present in the meeting is enclosed in Annexure-I.

At the outset, on behalf of the E.I.C, WR & Chairman, WAC, the Director, Allocation (I/C) welcomed all the members/ invitees present & briefed the purpose of 80th WAC meeting. The Director, Water Services (Allocation) & Member Secretary, WAC made agenda wise presentation and the decisions taken are as follows:

Agenda-1:- Confirmation of the proceeding of 79th WAC meeting:

- (A) Since the proceeding of the 79th WAC has not received any objection from any member, the proceeding stands as being confirmed.
- (B) Action taken on the decision of the 79th WAC Meeting:
- i) The case of M/s Odisha Cement Plant (A unit of Shree Cement) at Chandrabali Shyampur, Athagarh, Cuttack for permission to use 0.14cusec of surface water from Mahanadi river has been recommended to DoWR vide EIC, WR letter No. 17165, dt. 01.06.2018 & M/s Ramco Cement Ltd. Haridaspur, Dharmasala, Jajpur for permission to use 0.04cusec of surface water from Sagaria Nallah has been recommended to DoWR vide EIC, WR letter No. 18827, dt. 20.06.2018.
 - ii) In case of PWS to Palsada, Dharnimal and adjoining villages of Boden Block and PWS to Ranipur Chandel, Dhankasar, Bhaludunguri & Gudveil and adjoining villages of Khariar Block and Nuapada Block in Nuapada district for drawal of 2.90 cusec from Lower Indra Reservoir has been recommended to DoWR vide EIC, WR Lr. No 19048 dt. 22.06.18. In case of water supply to Baramba Block in Cuttack District for 4.81cusecs from River Mahanadi has been recommended to DoWR vide EIC, WR Lr. No. 17984, dt. 08.06.18. In case of water supply to Ward No-4, BMC under Amrut 2017-18 for 2.04cusecs from River Kuakhai has been recommended to DoWR vide EIC, WR Lr. No. 19465, dt. 26.06.18.
 - iii) In case of industries applied for Ground water, concerned EEs have been asked (vide EIC, WR letter No. 20118, dt. 30.06.2018) to allocate the cases complying to DoWR Notification No. 16476, dt. 21.06.18 as all the cases tabled in 79th WAC for Ground water were below 50 KLD.
 - iv) In case of water supply to Ichhapur and adjoining villages of Komna Block, Nuapada for 1.16cusec of water from Sundar Reservoir, PWS to Patora and adjoining villages of Nuapada Block, Nuapada for 1.97cusec of water from Patora Reservoir and PWS to Pipalchandi and adjoining villages of Nuapada Block, Nuapada for 1.00cusec from Saipala Reservoir, as per the advice of the WAC, reminder has been issued to obtain the view of the concerned competent authority.


(Er. B. B. Dhal)
Director, Water Services (I/C)
& Member Secretary

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- 16 -

Agenda-2:- Application received after 79th WAC meeting:

After 79th WAC meeting, the following industries/ commercial & other units have applied through DoWR for allocation/ regularization of water. The decisions are as follows:

1. M/s Gayatri Projects Ltd.

It is a construction firm, applied in 'J' form for 115 m³/ day (0.047cusec) Ground Water & 490 m³/ day (0.2cusec) of Surface water for construction purpose from four different nallahs at different locations nearby i.e. Maltijore Nallah, Nallah near Jujumara, Nallah near Charmal, Surubali Jore near Gargadbahal, Po- Jujumura, Dist-Sambalpur, which were received vide DoWR letter no. 14883, dt. 30.05.18 & 14880, dt. 30.05.18 respectively. The same firm has already been recommended for 7.5 KLD (0.003cusec) of Surface water from diff nallahs at different locations nearby i.e. Maltijore Nallah, Nallah near Jujumara, Nallah near Charmal, Surubali Jore near Gargadbahal, Po- Jujumura, Dist-Sambalpur for temporary period for construction works.

As this is a case for permission for temporary drawal and meant for construction of National Highway, the committee agreed upon the proposal to recommend the case which is within the power delegated to EE.

2. M/s Orissa Metaliks Private Ltd.

It is a new industry, applied in 'J' form for 300 m³/ day(0.123cusec) of Surface water from river Baitarani for industrial purpose at Nayagarh & Jalpasi, Tahsil- Jhumpura, Dist-Keonjhar, which was received vide DoWR Ir. No. 15971, dt. 13.06.2018.

The Company has not furnished any certificate from the competent Authority in support of the requirement of the quantum of water, which is mandatory under the Rules. Accordingly the industry needs to be intimated after which the case shall be considered.

WAC opined that after receipt of the certificate from the competent authority, further action shall be taken.

3. M/s Adani Wilmer Ltd.

It is a new industry, applied in 'J' form for 600 m³/ day(0.245cusec) of Surface water from Taladanda for industrial purpose at Atharbanki, Paradeep, Jagatsinghpur, which was received vide DoWR Ir. No. 15974, dt. 13.06.2018.

The Company is being intimated to furnish a certificate from the competent Authority in support of the requirement of the quantum of water, which is mandatory under Rules.

WAC opined that after receipt of the certificate from the competent authority, further action shall be taken.

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is attached.

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W.R. DEPTT.


(Er. B. B. Dhal)
Director, Water Services (I/C)
& Member Secretary

- 17 -

4. **M/s Prabodh Mohanty (Mines owner)**

It is an existing industry, applied in 'J' form for 100 KLD(0.041cusec) of Surface water from Teherai Nallah for their mining use at Jaldihi, Dengula, Sundargarh, which was received vide DoWR Ir. No. 11435, dt. 21.04.2018. The industry is drawing 0.006cusec of Surface water from Teherai Nallah through an agreement with the Executive Engineer. The case was tabled in 79th WAC held on dt. 26.05.2018 and was advised to ask for certification from concerned department on the water requirement. Mean while the certificate from concerned authority i.e. O/O DD, Mines, Koira circle, Koira, Sundargarh has been received for 0.041cusec of water basing on the bench mark vide letter No. 2893, dt. 21.06.2018.

As it is an existing case & applied quantity is very small in Baitarani basin, the committee agreed upon the proposal to recommend the case for allocation to the concerned Executive Engineer, complying to the DoWR notification no. 16476, dt. 21.06.18.

5. **M/s Grasim Industries Ltd.**

It is an existing industry, applied in 'J' form for 3500 m³/ day (1.430cusecs) of water from river Rusikulya for industrial use at Jayashree, Ganjam, which was received vide DoWR Ir. No. 11134, dt. 18.04.2018. At present the industry is drawing 0.964cusec of Ground water & applied for its regularization. The case was tabled in 79th WAC held on dt. 26.05.2018 & views of Executive Engineer on availability of surface water in Rushikulya river has been asked. Mean while EE, Berhampur Irrigation Division, Berhampur vide letter No. 3771, dt. 22.06.2018 has intimated that the said quantity is available at Rushikulya river.

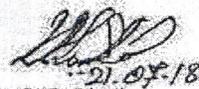
The committee agreed upon the proposal to recommend the case for allocation to DoWR.

6. **M/s Utkal Energy Resources Pvt. Ltd.**

It is a new industry, applied in 'J' form for 100 KLD(0.042cusec) of Surface water from Samal Barrage for industrial purpose at Kankali, Talcher, Angul, which was received vide DoWR letter No. 14617, dt. 26.05.2018.

Executive Engineer, Angul Irrigation Division, Angul was requested to furnish views on availability of water from Samal barrage for their industrial use vide EIC letter No. 17170, dt. 01.06.2018, which is yet to be received.

As the applied quantity is very small and the source is surface water, the committee agreed upon the proposal to recommend the case for allocation to the EE complying to the DoWR notification no. 16476, dt. 21.06.18.


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(Er. B. B. Dhal)

Director, Water Services (I/C)
& Member Secretary

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7. M/s Baldev.Sahu & Sons, Danipali & Jamda

It is a new industry, applied in 'J' form for 250 KLD(0.102cusec) of ground water for manufacture & sale of country spirit using 2 Nos of bore well at Dhanupali, Sambalpur, which was received vide DoWR letter No. 15968, dt. 13.06.2018.

Concerned Executive Engineer is being requested to furnish views of DLEC; certification that surface water is not available within 10 kms radius of the industry along with compliance to the points raised by DoWR.

WAC opined that after receipt of the views, further action shall be taken.

8. Ramco Cement Ltd.

It is a new industry, applied in 'J' form for 100 KLD(0.042cusec) of Ground water for construction purpose at Haridaspur, Dharmasala, Jajpur, which was received vide DoWR letter No. 15132, dt. 02.06.2018 along with NOC from CGWA.

Executive Engineer, Jaraka Irrigation Division, Jaraka has submitted the views of DLEC meeting that 100 KLD (0.04 cusec) of ground water is available vide Memo No. 2489, dt. 25.06.2018.

As the applied quantity is very small, the committee agreed upon the proposal to recommend the case for allocation to the DoWR.

9. M/s Balasore Alloys Ltd.

It is a new industry, applied in 'J' form for 410 KLD(0.158cusec) of ground water for their Kaliapani Chromite Mine at Kaliapani, Jajpur, which was received vide DoWR letter No. 29840, dt. 11.12.2017.

Executive Engineer, Jaraka Irrigation Division, Jaraka has submitted the views of DLEC meeting that 152 KLD (0.062 cusec) of ground water can be accommodated vide Memo No. 2489, dt. 25.06.2018.

The committee agreed upon the proposal to recommend the case for allocation of ground water for 0.062 cusec, as suggested by DLEC to DoWR.

10. Drinking water supply to Umerkote Municipality

The application in 'J' form for 1.86cusecs of Surface water from Bhaskel Dam for drinking water supply to Umerkote Municipality in the district of Nabarangpur, which was received vide DoWR letter No. 15967, dt. 13.06.2018.

Executive Engineer, Nabarangpur Irrigation Division, Nabarangpur is being requested to furnish views on availability of water.

WAC opined that after receipt of the views, further action shall be taken.

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Director, Water Services (I/C)
& Member Secretary

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1. Drinking water supply to Saline affected GPs of Chandabali, Basudevpur, Tihidi & Dhamnagar Block and Water supply to ULBs of Bhadrak Municipality, Chandbali NAC in Bhadrak district.

The application in 'J' form for 4.93 cum/sec i.e. 174.09cusecs of Surface water from Baitarani river from Akhuapada barrage for drinking purpose to the above locations have been applied by EE, RWSS, Bhadrak, which was received vide DoWR letter No. 18216, dt. 07.07.2018.

In absence of any reservoir on river Baitarani, there is acute water deficiency in the lower reaches i.e. Akhuapada barrage & down stream particularly during 4 months of the lean seasons as observed from the analysis conducted by BP&CC on the gauge-discharge observation. Since drinking & domestic water was prioritized in the state water policy, DoWR has allocated 7.825MLD (3.19cusec) of water vide their letter No. 30341, dt. 14.12.2017 to EE, RWS&S Div., Bhadrak from the same site. Now the applied quantity is very high and the deficient period may be increased to 7 months. As a result there is all possibility of the scheme to fail resulting in infactious governmental expenditures as felt by the committee. The EIC, RWSS insisted to permanently close the barrage gate during lean season without allowing any environmental flow to down stream to tap all the water. But the committee feels that it is neither desirable nor practicable as environmental flow must be allowed as mandated by the Green Tribunal so that not only the flora fauna will survive but the riverside villagers including the District Headquarters (Jajpur) shall get their domestic and drinking water requirements. The EIC, RWSS being a member of WAC has been requested to find alternate source like Kharsuan river, a branch of Brahmani river where perennial flow is available i.e., discharge from Rengali Reservoir and Kharsuan is deeper than Brahmani.

Agenda-3: DoWR notification on "Delegation of Power to EEs for allocation of water with the small water consuming industries/ commercial organisation"

After careful consideration, Government in DoWR (Notification No. 16476, dt. 21.06.18) have been pleased to delegate the power for allocation of water to Industrial, Commercial & other units to the concerned Executive Engineers for smooth management & enhancement of revenue to the State exchequer, as follows:

- i) Ground water upto 50 KLD (0.02cusec)
- ii) Surface water upto 250 KLD (0.1cusec) from Government source only.
- iii) Temporary drawal of surface water for construction purposes for a limited & specific period.

Necessary agreement, management & collection of water rate shall be made accordingly as per the Orissa Irrigation Act & Rules in force.

In response to the above notification, EEs have been instructed (EIC, WR Lt. no. 20118, dt.30.06.18) to allocate water to the industries under their jurisdiction, as per the instruction

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(Er. B. B. Dhal)

Director, Water Services (I/C)
& Member Secretary

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above. 168nos of such cases applied earlier for allocation (both recommended to DoWR, pending for taking action & 9 cases of Canal Division, Bargarh received after 79th WAC) have been endorsed to EEs with a request to allocate the cases & to submit the list of the units being allocated with location, source & quantity for vetting in the WAC meeting as per the provision of the Rules.

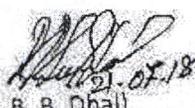
WAC agreed upon the proposal.

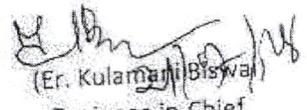
Agenda-4: DoWR notification on "Procedure for permission/ allocation (NOC) of water for drinking & domestic use in the state of Odisha"

After careful consideration, Government in DoWR (Notification No. 17953, dt. 05.07.18) have been pleased to notify the procedure for smooth allocation of drinking & domestic use of water. EE of the requisitioning dept. shall apply to the Principal Secretary to Govt., DoWR as per the provision of the Rules, with a copy to the concerned EE of DoWR, under whose jurisdiction the project is coming. After receipt of the request, the concerned EE of DoWR along with the EE of the requisitioning dept. shall conduct a joint enquiry to identify the source, existing or proposed interventions required for ensuring water supply throughout the year. While locating sources; existing barrages, dams, reservoirs or any such existing structures must be considered, so that no additional intervention is required for smooth water supply, preferably from the up-stream of existing structures. Where no structural intervention is required, both the EEs shall send the report to EIC, WR for vetting in the WAC meeting. Recommendation to Govt. in DoWR may be sent by WAC forthwith after receipt of the joint verification report from both the EEs. Where structural intervention is required, EE of DoWR concerned shall immediately send the proposed structure for approval of TAC. After approval in TAC, the concerned EE shall send the hydraulic particulars for design of the structures with intimation to the requisitioning dept. After necessary design steps shall be taken by DoWR for taking up immediate execution of work. Concerned Department shall place funds for execution of such structure.

WAC was apprised about the notification. It was decided that drinking water proposals shall be considered adhering to the above notification.

The meeting was ended with vote of thanks to Chair.


(Er. B. B. Dhal)
Director, Water Services (I/C)
& Member Secretary


(Er. Kulam Bishwa)
Engineer-in-Chief
Water Resources &
Chairman, WAC.

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- 21 -

ANNEXURE-I

Members present in the 80th Water Allocation Committee Meeting held on dt. 13.07.2018, at 4.00 P.M, in the Conference hall of EIC, WR.

| Name | Designation | WhatsApp No. | e-mail ID | Signature |
|-------------------------------|---|--------------|--------------------------------|-----------------------------------|
| Er. Kulamani Biswal | E.I.C, WR; Chairman, WAC | 9439491646 | | |
| 2 Er. S. Laxmipti | E.I.C, PH, Member | | | Absent |
| 3 Er. Bhagaban Sahu | E.I.C, RWSS, Member | 9457558321 | | |
| 4 Er. Samresh Chandra Mohanty | Retd.. E.I.C, WR; Expert Member | 9438337730 | | |
| 5 Er. Pranabandhu Panda | Retd.. E.I.C, WR; Expert Member | 9439242771 | pranabandhu.panda@gmail.com | |
| 6 Er. Gunadhara Mishra | E.I.C, P&D, Special Invitee | 9937821866 | | |
| 7 Er. Bibhuti Bhusan Dhal | C.E, W.S; Member | 9438296573 | dhalbibtibhusan@gmail.com | |
| 8 Er. Amitav Rath | C.E, B.P & C.C; Member | | | Director, G.I. S&C.C. Represented |
| 9 Er. Bibhuti Bhusan Dhal | Director, WS; Member Secretary | 9438296573 | | |
| 10 Er. Gopal Prasad Roy | C.E, PPF & I; Member | | | Absent |
| 11 Er. Amitav Pal | C.E & Director, G.W. D; Member | 9437149896 | gud.adisha@gmail.in | |
| 12 Er. Dhaneswar Sha | Director, Planning; Member | 9437135784 | dhaneswarsha202@gmail.com | |
| 13 Er. Biswamohan Acharya | Director, H & WP; Member | 88096-2010 | ବିଶ୍ଵମୋହନ ଅଚ୍ୟାରି | |
| 14 | Senior Scientist, EAP, F&E Dept; Member | | | Absent |
| 15 H-K Nayak | SPCB; Member | 9937830184 | hikanyak@gmail.com | |
| 16 B.K. Purkait | Director GIS & ITC for CE B.P & C.C | 9437084121 | | |
| 17 S.C. Das DD Rev II | DD Rev II | 7135372861 | Sandhan@gmail.com | |
| 18 Er. Pramananda Nayak | Dy. Director, Allocation | | | |
| 19 Rajendra Pr. Mohanty | D.O, Revenue - I | 9437209005 | rajendraprasad.sprax@gmail.com | |
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Proceeding of the 81st Water Allocation Committee Meeting

The 81st Water Allocation Committee meeting was held in the conference hall of the E.I.C., WR, Secha sadan, Bhubaneswar at 4 P.M. on 07.09.2018 under the chairmanship of the Engineer-in-Chief, Water Resources.

The list of members/ invitees present in the meeting is enclosed in Annexure-I.

At the outset, on behalf of the E.I.C, WR & Chairman, WAC the Director, Allocation (I/C) welcomed all the members/ invitees present & briefed the purpose of 81st WAC meeting. The Director, Water Services (Allocation) & Member Secretary, WAC made agenda wise presentation and the decisions taken are as follows:

Agenda-1:- Confirmation of the proceeding of 80th WAC meeting:

- (A) Since the proceeding of the 80th WAC has not received any objection from any member, the proceeding stands as being confirmed.
- (B) Action taken on the decision of the 80th WAC Meeting:
- i) The case of M/s Gayatri Projects Ltd. at Gargadbahal, Jujumura, Sambalpur for permission to use 0.047cusec of Ground Water & 0.2cusec of Surface water from near by Nallahs has been recommended to the EE, BID, Sambalpur for necessary permission meant for construction purpose, M/s Prabodh Mohanty(Mines owner) at Jaldihi, Dengula, Sundargarh for permission to use 0.041cusec of Surface Water from Teherai Nallah has been recommended to EE, Sundargarh Irrigation Division, Sundargarh for allocation & M/s Utkal Energy Resources Pvt. Ltd. at Kankali, Talcher, Angul for permission to use 0.042cusec Surface water from Samal Barrage has been recommended to EE, Head Works Div., Samal for allocation for industrial purpose. The case of M/s Grasim Industries Ltd. at Jayashree, Ganjam for permission to use 1.430cusecs of water from river Rushikulya has been recommended to DoWR for industrial use, M/s Ramco Cement Ltd. at Haridaspur, Dharmasala, Jajpur for permission to use 0.042cusec of Ground water has been recommended to DoWR vide EIC, WR letter No. 23657 dt. 01.08.2018 for construction period & M/s Balasore Alloys Ltd. at Kaliapani, Jajpur for permission to use 0.062cusec of ground water has been recommended to DoWR.
 - ii) In case of drinking water supply to different blocks in district Nuapada, following cases have been recommended:
 1. **Drinking water supply to Khaliapani & adj. Village under Nuapada Block, Dist-Nuapada:** Allocation for 0.67 cusec of water from Dumurbahal Dam in favour of EE, RWS&S Divn., Khariar have been recommended vide EIC, WR Lr. No. 23628 dt. 1.08.2018 to DoWR.
 2. **Drinking water supply to Krishna & adj. Village under Komna Block, Dist-Nuapada:** Allocation for 1.00 cusec of water from Sundar Reservoir in favour of EE, RWS&S Divn., Khariar have been recommended vide EIC, WR Lr. No. 23624 dt. 1.08.2018 to DoWR.
 3. **PWS to Ichhapur and adjoining villages of Komna Block pertaining to Nuapada district. Khariar:** Allocation for 1.16 cusec of water from Sundar Reservoir in favour of EE, RWS&S Divn., Khariar have been recommended vide EIC, WR Lr. No. 23660 dt. 1.08.2018 to DoWR.

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4. **PWS to Patora and adjoining villages of Nuapada Block, Nuapada district.**
Khariar: Allocation for 1.97 cusec of water from Patara Reservoir in favour of EE, RWS&S Divn., Khariar have been recommended vide EIC, WR Lr. No. 23632 dt. 1.08.2018 + DoWR.
5. **PWS to Pipalchandi and adjoining villages of Nuapada Block, Nuapada district.**
Khariar: Allocation for 1.00 cusec of water from Saipala Reservoir in favour of EE, RWS&S Divn., Khariar have been recommended vide EIC, WR Lr. No. 23636 dt. 1.08.2018 to DoWR.
6. **Water supply to Umerkote Municipality:** Allocation for 1.84 cusec of water from Bhaskel Dam in favour of EE, PH Division, Koraput have been recommended vide EIC, WR Lr. No. 25022 dt. 14.08.18.
7. **Water supply to Daspalla NAC:** Allocation for 2.04 cusec of water from Kuarian Irrigation Project in favour of EE, PH Division, Puri have been recommended vide EIC, WR Lr. No. 24113 dt. 6.08.2018.

iii) In case of water allocation to Baldev Sahu & Sons, Darlipali & Jamda for 250 KLD of Ground Water, EE, BID, Burla has been requested to submit the views of DLEC.

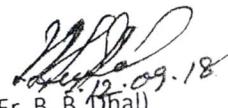
iv) The water supply to Saline affected GPs of Chandabali, Basudevpur, Tihidi & Dhamnagar Block and Water supply to ULBs of Bhadrak Municipality, Chandabali NAC in Bhadrak District, the case was discussed in the 80th WAC. EIC, RWSS has been requested to apply afresh for 58.08cusecs from other alternative source like river Kharsuan due to non availability of water. But he insisted to source water only from river Baitarani (U/s of Akhuapada Barrage) quoting the decision of the meeting on 04.06.18 chaired by the Chief Secretary, Odisha. But the decision recorded in the minutes shows that DoWR shall take action to regulate the release of water so that availability is ensured round the year. To ensure the availability of water near Akhuapada Barrage, analysis was made by CE, BP&CC where it was seen that with the existing demand, deficiency is for 4 months & with the applied quantity of 58.08cusecs the deficiency shall further increase. As a result there is all possibility of the scheme to fail resulting in infactious governmental expenditures as felt by the committee. Hence the case is not recommended as the project involves huge Govt. expenditures.

Agenda-2:- Application received after 79th WAC meeting:

After 80th WAC meeting, the following industries/ commercial & other units have applied through DoWR for allocation/ regularization of water. The decisions are as follows:

1. M/s NLC India Ltd.

It is a new industry, applied in 'J' form for 90cusecs of water from Hirakud Reservoir (during pre-commissioning & operation) & 4cusecs of water from Bheden river (during construction period) for industrial purpose at Tareikela, Kumbhari village, Jharsuguda & Sambalpur, which was received vide DoWR letter no. 20356, dt. 30.07.18. The industry has applied in phased manner as follows:


 (Er. B. B. Dhal)

Director, Water Services (I/C)

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Phase I: Apr 2023 to Oct 2023 : 18cusecs
 Phase II: Nov 2023 to Jun 2024: 42cusecs
 Phase III: Jul 2024 to Nov 2024: 60cusecs
 Phase IV: Dec 2024 to Jun 2026: 72cusecs
 Phase V: from Jul 2026 onwards: 90cusecs

The allocation of water from Hirakud reservoir for 23 industries is 585.664cusecs and recommended for 3 industries is 100.34cusecs; total 686cusecs against the allowable quantity of 726.16cusecs (Dept. of Irrigation Lr. No. 40945, dt. 26.11.90). As a result 40cusecs of water is only available. In order to accommodate the industry at least one from the proposed plant i.e. M/s NALCO, Ltd., Sundargarh & M/s MBPL, Sardaga, Sundargarh has to be dropped as there is less likelihood for them to be grounded in the near future.

DoWR vide Lr. No. 1314, dt. 12.01.18 & 1316, dt. 12.01.18 has requested IPICOL to furnish their views on present status/ feasibility of two industries yet to be grounded i.e. M/s NALCO Ltd., Sundargarh & M/s MBPL, Sardaga, Sundargarh with recommended quantity of 50cusec & 49cusec respectively from Hirakud Reservoir. So that the case of M/s NLC Super Thermal Power Project can be considered. After receipt of the 'J' form from the DoWR on 30.07.18, the IPICOL has once again requested by the Chief Engineer, Water Services to furnish their views at the earliest.

WAC opined that the case of M/s NLC Super Thermal Power Project Ltd. can not be recommended.

2. M/s Odisha Cement Plant (A unit of Shree cement Ltd.)

It is a new industry, applied in 'J' form for 175 m³/day (0.072cusec) of Ground Water using 4 Bore-wells for clinker grinding unit at Chandrabalishyampur, Athagarh, Cuttack, which was received vide DoWR letter no. 19797, dt. 25.07.18 along with NOC from CGWA. The same industry has already been recommended for 0.14cusec of Surface water from river Mahanadi.

Executive Engineer, MND-1, Jobra, Cuttack is requested to furnish views of DLCC; certification that surface water is not available within 10 kms radius of the industry along with compliance to the points raised by DoWR.

WAC opined that after receipt of the views, further action shall be taken.

3. M/s OMC, Kurmitra Iron Ore Mines, Kurmitar, Sundargarh

It is a new firm, applied in 'J' form for 25 m³/day (0.01cusec) of Ground Water & 350 m³/day (0.143cusec) of Surface water for mines use from Khandadhar Nalla near Kurmitar, Sundargarh, which was received vide DoWR letter no. 21120, dt. 06.08.18. The same case has already been tabled in 78th WAC for a lesser quantity of 0.057cusec Surface water & 0.01cusec of Ground water.

As the quantity of Ground water is below 50 KLD, WAC opined that the case of Ground water may be sent to the concerned Executive Engineer for further necessary action & for the case of Surface water, the committee agreed upon the proposal to recommend the case for allocation.

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 Member Secretary
 Deputy Water Services (T/C)

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4. M/s OMC Ltd. (South Kaliapani Chromite Mines)

It is an existing mine at Kaliapani, Jajpur, applied in form 'J' to regularize the existing drawal of 120 KLD(0.049 cusec) of Ground water vide DoWR Lr. No. 26555 dt. Dt. 1.10.2012. The application was tabled in 61st WAC held on dt. 25.02.2015. Concerned EE was asked for his views along with recommendation of DLEC for 120KLD (0.049 cusec) of Ground water which has been received in this office on dt.9.07.2018 from the EE. This is an operational mine since dt. 2.02.1994 and obtained NOC for 120 KLD(0.049 cusec) of Ground water drawal.

As per the report of EE, Jaraka Irrigation Division, Damasala Nallah is flowing within 10KM distance from the South Kaliapani Chromite Mines & surface water can not be used for drinking purpose due to contamination of Malaria parasite. So the committee agreed upon the proposal to recommend the case for allocation for Ground water.

5. M/s OMC Ltd. (Sukarangi Chromite Mines)

It is an existing mine at Sukarangi, Jajpur, applied in form 'J' to regularize the existing drawal of 60 KLD(0.024 cusec) of Ground water vide DoWR Lr. No. 26555 dt. Dt. 1.10.2012. The application was tabled in 61st WAC held on dt. 25.02.2015. Concerned EE was asked for his views along with recommendation of DLEC for 60 KLD(0.024 cusec) of Ground water which has been received in this office on dt.9.07.2018 from the EE. This is an operational mine since dt. 2.02.1994 and obtained NOC for 60 KLD(0.024 cusec) of Ground water drawal.

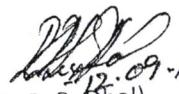
As per the report of EE, Jaraka Irrigation Division, Damasala Nallah is flowing within 10KM distance from the South Kaliapani Chromite Mines & surface water can not be used for drinking purpose due to contamination of Malaria parasite. So the committee agreed upon the proposal to recommend the case for allocation for Ground water.

6. Drinking Water Supply

| Sl. No. | Name of the organization | Source | Qty. applied in phases (MLD)/ Cusec | Application reference & action taken | Regarding views received & remarks |
|---------|---|--------------------------------------|-------------------------------------|--|---|
| 1 | Drawal of surface water from river Baitarani by EE, RWS & S Division, Keonjhar for Mega Piped Water Supply to 126 Iron affected villages of Joda & Jhumpura Block of Keonjhar district. | Baitarani river (near Belda village) | 5.61 cusecs | Received vide DoWR Lr. No. 18887WR dt.16.07.18. As per the DoWR Notification No. 17953 dt. 05.07.2018, Ex. Engineer, Baitarani Division has been requested vide EIC Lr.No 22710 dt. 24.07.2018 to conduct joint verification & identification of feasible site for drawal of surface water of 13.732 MLD (5.61 cusecs) from river Baitarani at Belda village and furnish their views regarding availability of water for vetting such proposal in the WAC meeting. | WAC agreed to recommend the case to DoWR for allocation, as the source is from flow of the river. |

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Director, Water Services (I/C)
& Member Secretary

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|---|--|---|--------------|---|---|
| 2 | Application for drawal surface water from river Baitarani by EE, RWS & S Division, Keonjhar for Mega Piped Water Supply Project to 589 villages of Champua, Jhumpura, Keonjhar & Banspal Blocks of Keonjhar district. | Baitarani river(near Mirgasingha village) | 29.16 cusecs | Received vide DoWR Lr. No. 18885 WR dt.16.07.18. As per the DoWR Notification No. 17953 dt. 05.07.2018, Ex. Engineer, Baitarani Division has been requested vide EIC Lr.No. 22704 dt. 24.07.2018 to conduct joint verification & identification of feasible site for drawal of surface water of 71.36 MLD (29.16 cusecs) from river Baitarani at Mirgasingha village and furnish their views regarding availability of water for vetting such proposal in the WAC meeting. | WAC agreed to recommend the case to DoWR for allocation, as the source is from flow of the river. |
| 3 | Application for drawal surface water of 1.3 MLD from Mandira Dam and 8.1 MLD of water from Brahmani river by EE, RWS & S Division, Rourkela for execution of Mega Piped Water Supply Scheme in Kuanrunda, Nuagaon, Koida, Lahunipadar & Gurundia Blocks in Sundargarh district under OMBADC. | Mandira Dam & Brahmani river | 8.1 MLD | Received vide DoWR Lr. No. 18886 WR dt.16.07.18. The DoWR has been intimated vide EIC,WR Lr.No. 22793.d25.07.2018 to instruct the EE, RWSS to take following actions. 1) The 'J' Form for drawal of water from Mandira Dam has not been received. However Mandira Dam is constructed and maintained by Rourkela Steel Plant for their own use. Thus it is a private reservoir and we have no jurisdiction to allow any drawal of water within the periphery of the reservoir. Hence the case can only be considered provided the EE, RWSS, Rourkela submit a consent letter from the Head of RSP. 2) Further, EE, RWSS, Rourkela has applied for 8.1 MLD of water from Brahmani river in Form 'J' which has been received. As regard to the location of drawal neither they have mentioned the name of the village or R.D. of river nor any location map where they intend to draw water as mentioned in the 'J' Form. Hence the Executive Engineer, RWSS, Rourkela may be advised to submit the same after which the case can be considered. | The committee declined to consider in the absence of any location particulars. |

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12.09.18
(Er. B. B. Dhal)
Director of Water Services (I/c)
& Member Secretary.

- 27 -

7. Application for allocation of Ground Water upto 50KLD(0.02cusec), Surface Water upto 250KLD(0.102cusec) & water for constructional purpose received after 80th WAC:

After 80th WAC 29 no of cases have been received from DoWR & a no. of cases directly from the organization seeking allocation of Ground Water upto 50KLD(0.02cusec)/ Surface Water upto 250KLD(0.102cusec)/ water for constructional purpose. As per DoWR Notification No. 16476, dt. 21.06.18 on delegation of power to EEs, the cases are being forwarded to concerned EEs for necessary action at their end.

Mean while EE, Canal Division Bargarh, Bargarh; Boudh Irrigation Division, Boudh; Nuapada Irrigation Division, Nuapada & Harbhangi Irrigation Division- III, Adava have reported that 37, 25, 14 & 13 no. of cases respectively have been allocated with Ground water upto 50 KLD which are existing organisation.

WAC has been apprised of.

The meeting was ended with vote of thanks to Chair.


(Er. B. B. Dhal)
12.09.18
Director, Water Services (I/C)
& Member Secretary


(Er. Kulamani Biswal)
Engineer-in-Chief
Water Resources &
Chairman, WAC.

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- 28 -

Proceeding of the 82nd Water Allocation Committee Meeting

The 82nd Water Allocation Committee meeting was held in the conference hall of the E.I.C., WR, Secha sadan, Bhubaneswar at 4 P.M. on 28.09.2018 under the chairmanship of the Engineer-in-Chief, Water Resources.

The list of members/ invitees present in the meeting is enclosed in Annexure-I.

At the outset, on behalf of the E.I.C, WR & Chairman, WAC the Director, Allocation (I/C) welcomed all the members/ invitees present & briefed the purpose of 82nd WAC meeting. The Director, Water Services (Allocation) & Member Secretary, WAC made agenda wise presentation and the decisions taken are as follows:

Agenda-1:- Confirmation of the proceeding of 81st WAC meeting:

- (A) Since the proceeding of the 81st WAC has not received any objection from any member, the proceeding stands as being confirmed.
- (B) Action taken on the decision of the 81st WAC Meeting:
- i) The case of M/s NLC India Ltd. applied for 90cusecs of water from Hirakud Reservoir could not get recommended & DoWR has been intimated accordingly.
 - ii) In case of M/s OMC Kurmitar Iron Ore Mines for permission to use 0.143cusec of Surface water from Khandadhar Nalla & 0.01cusec of Ground Water has been recommended to DoWR & to the EE, Sundargarh Irr. Division respectively; M/s OMC Ltd., South Kaliapani Chromite Mines, at Kaliapani, Jajpur for permission to use 0.049cusec of Ground Water has been recommended for allocation to DoWR & M/s OMC Ltd., Sukarangi Chromite Mines, at Sukarangi, Jajpur for permission to use 0.024cusec of Ground Water has been recommended for allocation to DoWR.
 - iii) In case drinking water supply to 126 Iron affected villages of Joda & Jhumpura Block of Keonjhar district for 5.61cusecs from river Baitarani near Belda and 589 villages of Champua, Jhumpura, Keonjhar & Banspal Blocks of Keonjhar district for 29.16cusecs from river Baitarani near Mirigasingha village have been recommended.
 - iv) In case of water allocation to Odisha Cement Plant for 0.072cusec of Ground Water, EE, MND-I, Jobra, Cuttack has been requested to submit the views of DLEC.
 - v) In case of water supply to Saline affected GPs of Chandabali, Basudevpur, Tihidi & Dhamnagar Block and Water supply to ULBs of Bhadrak Municipality, Chandabali NAC in Bhadrak District 58.08cusecs from Akhuapada Barrage of river Baitarani, WAC opined that required quantity of water is not available in the said source. DoWR & EIC, RWS&S has been intimated accordingly.

Agenda-2:- Application received after 81st WAC meeting:

After 81st WAC meeting, the following industries/ commercial & other units have applied through DoWR for allocation/ regularization of water. The decisions are as follows:

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10. M/s J.K. Paper Mills Ltd. Rayagada:

It is an existing industry applied in form "J" for regularization of its drawal of 16.35 cusec (14.47 cusec for industrial use & 1.88 cusec for Bulk water supply) of water from river Nagavan. The Industry has signed agreement with EE, Harbhanga Irr. Division, Adava & the agreement is valid from 1.9.18 to 31.8.21.

WAC agreed upon the proposal to recommend the case for regularization to DoWR.

Agenda-3:- Any other item with the permission of the chair:

Drawal of surface water from river Baitarani in the u/s of Akhuapada weir by EE, RWS & S Division, Bhadrak for Mega Piped Water Supply Project to saline affected GP's of Chandabali, Basudevpur, Tihidi & Dhamnagar Blocks and water supply to the Urban Local Bodies of Bhadrak Municipality, Basudevpur Municipality, Chandabali Municipality and Dhamnagar NAC in Bhadrak District for 58.07 cusecs (4.93 m³/ sec i.e. 174.09 cusecs with 8 hours pumping).

The EIC, RWSS has insisted to source water only from river Baitarani from the same site i.e. near the Akhuapada weir u/s disclosing that the project has already been proceeded and can't be altered.

In absence of any reservoir on river Baitarani there is acute water deficiency in the lower reaches i.e. Akhuapada weir and downstream particularly during four months of lean season as observed from the analysis conducted by BP & CC on the gauge discharge observation. Since drinking and domestic water is prioritized in the State Water Policy, DoWR has already allocated 7.82 MLD (3.19 cusecs) of water vide Lr. No. 30341 dt. 14.12.2017 in favour of the Executive Engineer, RWS & S, Bhadrak from the same site. The Executive Engineer, Jajpur Irrigation Division is of the opinion that such a large quantity of water may not be available from the month of November to June (Lr. No. 4741 dt. 30.07.2018). Hence the 80th Water Allocation Committee suggested the EIC, RWS & S to apply for alternate source like Kharsuan river (in the vicinity), a branch of river Brahmani where the perennial flow is available i.e. discharge from Rengali reservoir as Kharsuan is deeper than Brahmani.

In the 81st WAC meeting held on dt. 7.09.2018, the EIC, RWS & S insisted to source water only from river Baitarani from the same site quoting the decision of the Chief Secretary, Odisha in the meeting held on dt. 4.06.2018 attended by the Principal Secretary, DoWR. The decision was for water supply to only Chandabali and Basudevpur Blocks by retaining water in the Akhuapada barrage by regulating the release of water to the downstream. In this regard it is to mention that the river Baitarani has been bifurcated into river Budha and river Baitarani in the upstream site of Akhuapada weir. Although river Budha has got a weir, both the weirs have one meter of fallboard which remains erect during non-monsoon as ascertained. Still then the river remain dry during lean season due to insufficient generation of water as reported for which no Rabi irrigation is being provided. So the 81st WAC felt that if the water will be sourced the project may fail due to the non availability of water and huge Governmental expenditure made in the scheme shall be infructuous as the drinking water project depends on 100% dependable source for supply of water round the year. When water from Government water sources are being allocated, it is done without assurances during lean season due to the logic

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that the source is the providence of nature and flow is not controlled . When it comes to the irrigation source like a reservoir or barrage, the availability is normally assured. But this does not happen in this case as the weir is not supported with any release from upstream reservoir which is yet to be operational.

The WAC is of the opinion to refer the case to DoWR.

The meeting was ended with vote of thanks to Chair.

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03.10.18

(Er. B. B. Dhal)
Director, Water Services (I/C)
& Member Secretary

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03/10/18

(Er. Gunadhat Mishra)
Engineer-in-Chief
Water Resources &
Chairman, WAC. (I/C)

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Members present in the 82nd Water Allocation Committee Meeting held on dt.
28.09.2018, at 4.00 P.M, in the Conference hall of EIC, WR.

| Sl No | Name | Designation | Signature |
|-------|------------------------------|---|----------------|
| 1 | Er. Kulamani Biswal | E.I.C, WR; Chairman, WAC | — |
| 2 | Er. S. Laxmipati | E.I.C, PH, Member | — |
| 3 | Er. Bhagaban Sahu | E.I.C, RWSS, Member | |
| 4 | Er. Samaresh Chandra Mohanty | Retd.. E.I.C, WR; Expert Member | 28.09.2018 |
| 5 | Er. Pranabandhu Panda | Retd.. E.I.C, WR; Expert Member | |
| 6 | Er. Gunadhara Mishra | E.I.C, P&D, Special Invitee | 28/9/18 |
| 7 | Er. Bibhuti Bhusan Dhal | C.E, W.S; Member | |
| 8 | Er. Biswamohan Acharya | C.E, B.P & C.C; Member | 28/9/18 |
| 9 | Er. Bibhuti Bhusan Dhal | Director, WS; Member Secretary | |
| 10 | Er. Gopal Prasad Roy | C.E, PPF & I; Member | |
| 11 | Er. Amitav Pal | C.E & Director, G.W. D; Member | 28/9/18 |
| 12 | Er. Dhaneswar Sha | Director, Planning; Member | 28/9/2018 |
| 13 | Er. Balakrushna Purohit | Director, H & WP; Member | 28/9/18 |
| 14 | | Senior Scientist, EAP, F&E Dept; Member | |
| 15 | H. K. Nayak, DEE | SPCB; Member | 28/9/18 |
| 16 | Er. Binod Pr. Selhi | E.E., PH (deputy) E.I.C, P.H. Odisha | 28/9/18 |
| 17 | Er. Er. Kishore Ch. Rout | DEE (PH) of EIC (PH) | 28/9/18 |
| 18 | P. Nayak | Dy Director, Allocation II | |
| 19 | S. K. Mohapatra | D.D, Allocation I | |
| 20 | R. P. Mohanty | D.D, Revenue - I | 28/09/18 |
| 21 | S. C. Das | D.D, Revenue - II | 28/9/18 |

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DESK OFFICER
W.R. DEPTT.



GOVERNMENT OF ODISHA
OFFICE OF THE ENGINEER-IN-CHIEF,
RURAL WATER SUPPLY AND SANITATION,
BHUBANESWAR

By Fax/E-Mail/Speed Post
Jala G Parimala Bhawan,
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Tel: 0674-2395734
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E-mail: cerwss@nic.in

No. 2187 Dated 15 03 2018
(OMBADC-CE 14/2018)

To
The Executive Engineers
All RWS&S Divisions

Sub: Water demand to be considered in preparation of DPRs for Mega PWS schemes
Ref. Letter No. 1755 dated 27 02 2018 of E-I-C, RWS&S in your address.

Sir,

DPRs for a number of Mega PWS schemes are being prepared by different RWSS Divisions to be taken up under OMBADC, DMF fund, Basudha etc. While preparing DPRs care should be taken to consider the water demand of rural as well as urban areas jointly so as to have a feasible water supply scheme and in case of surface sources, it is quite possible that there might be no need for different head works structure, water treatment plants etc for urban and rural water supply sector.

In this context, you are requested to interact with your counterpart in PHEO to assess joint water demand wherever required and the same should be reflected in the DPRs for design of Head works and WTPs etc.

Yours faithfully

[Signature] 15/3/18
Chief Engineer-III, RWS&S

*MCA
J
Manda ACE
[Signature]*

Co to: The E-I-C, RWS&S for information please.

Chief Engineer-II, RWS&S for information and necessary action.

All Superintending Engineers, RWS&S Circles, Odisha for information and necessary action.

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DESK OFFICER
W.R. DEPTT.